

## Calcutta High Court (Appellate Side)

Scrutiny List From 22-06-2021 To 22-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1232/2021	BISWANATH BRAHMA	TATHAGATA MAJUMDAR	13-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE ( ACTING )
2	CPAN	427/2021	MAGRAHAT 1 LARGE SIZED CO OP MARKETING SOC. LTD AND ANR	NEIL BASU	13-07-2021	1) PHOTOCOPY OF THE ORDER AST 2 OF 2021 IS NOT ANNEXED.  2) WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
3	CRA	218/2021	SUJOJIT MANDAL	SUBHAJIT CHOWDHURY	13-07-2021	SYNOPSIS, LIST OF DATES ARE ABSENT AFTER THE PRESENTATION FORM
4	CRM	4270/2021	AKBAR ALI	RIYA DAS	13-07-2021	1. LOWER COURT CASE TYPE IS WRONGLY WRITTEN AS SPECIAL CASE IN THE PETITION, WHILE IN THE CERTIFIED COPY IT IS TYPED AS N.D.P.S. CASE.
5	CRM	4280/2021	SK NAJIBUL @NAJIBUL SAHADAT	ANINDYA GHOSH	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
6	CRM	4282/2021	ARUN ROY AND ANR	NAVANIL DE	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
7	CRM	4287/2021	NOWSAR ALI	KAMALESH CHANDRA SAHA	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING). 2. COMMISSIONER SIGNATURE AND SEAL MISSING.
8	CRM	4288/2021	TARUN GUCHAIT AND ORS	Asraf Mandal	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
9	CRM	4289/2021	SUJAY SK AND ORS	Asraf Mandal	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
10	CRM	4300/2021	CHITTARANJAN SARKAR	SUDIPTA DASGUPTA	13-07-2021	1. STAMP AND SIGNATURE OF THE COMMISSIONER OF AFFIRMED ON THE PHOTO I.D. MISSING.
11	CRM	4313/2021	ALOK KUMAR ROY	SNEHANSHU MAJUMDER	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
12	CRM	4329/2021	MALATI MARDI AND ANOTHER	SIMA GHOSH	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUDGE(ACTING). 2. ABSENCE OF ADVOCATE WELFARE LOGO IN VOKALATNAMA. 3. ABSENCE OF SIGNATURE IN ID PROOF .

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13	CRR	1391/2021	ANUPAM DAS	RAMEEZ ALAM	13-07-2021	1) SYNOPSIS, LIST OF DATES AND PHOTOCOPY OF THE ORDER IS NOT ANNEXED.
14	CRR	1393/2021	NARAYAN MAHATO@MAHANTO AND ORS	SOUMYA BASU ROY CHOWDHURY	13-07-2021	1. IN THE PETITION, DISTRICT IS WRITTEN AS ONLY BURDWAN, INSTEAD OF EAST/WEST BURDWAN.
15	CRR	1394/2021	SHYAMAL DEY	MITUL CHAKRABORTY	13-07-2021	THE NAME OF THE HONBLE CHIEF JUSTICE IS WRONG.
16	FMAT	383/2021	CHANDANA GHOSH AND ANOTHER	SIMA GHOSH	13-07-2021	SYNOPSIS, LIST OF DATES AND XEROX COPY OF THE ORDER ARE ABSENT AFTER THE PRESENTATION FORM
17	MAT	598/2021	BIKASH KUMAR DASH	BHASKAR CHANDRA SIMAI	13-07-2021	PETITIONER PH. NO. IS ABSENT
18	MAT	599/2021	RABIN MANDAL AND ORS	ANIRBAN MAJUMDER	13-07-2021	PETITIONER PH. NO. IS ABSENT
19	WPA	10802/2021	STATE BANK OF INDIA	PIJUSH KANTI RAY	13-07-2021	1. INCOMPLETE FILLING UP OF FORM A 2. ABSENCE OF SHORT LIST OF DATES AND SYNOPSIS
20	WPA	10803/2021	PROKASH CHANDRA MONDAL AND ANR	DEBABRATA MONDAL	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 2. ABSENCE OF SHORT LIST OF DATES.
21	WPA	10806/2021	PRANTICK DEY	SUBHRANGSHU PANDA	13-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING)
22	WPA	10808/2021	MANORAMA MAJUMDER	DIP JYOTI CHAKRABORTY	13-07-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE
23	WPA	10819/2021	PARVEZ AHMED	AVINASH KUMAR VERMA	13-07-2021	1. PIN CODE IN THE ADDRESS OF THE RESPONDENT NO. 6 IS MISSING. 2. NAME AND ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING) IS WRONG.
24	WPA	10820/2021	ERSHAD SIDDIQUI	AVINASH KUMAR VERMA	13-07-2021	1. PIN CODE IN THE ADDRESS OF THE RESPONDENT NO. 6 IS MISSING. 2. NAME AND ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING) IS WRONG.
25	WPA	10825/2021	ASHOK KUMAR DAS	LIPIKA CHATTERJEE	13-07-2021	1. NAME AND ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING) IS WRONG.
26	WPA	10836/2021	TECHNO POWER	RAHUL DHANUKA	13-07-2021	1. SYNOPSIS AND SHORT LIST OF DATES ARE MISSING. 2. MOBILE PH. NO. OF THE PETITIONER IS MISSING.
27	WPA	10837/2021	POWER INTERNATIONAL	RAHUL DHANUKA	13-07-2021	1. SYNOPSIS AND SHORT LIST OF DATES ARE MISSING. 2. MOBILE PH. NO. OF THE PETITIONER IS MISSING.

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28	WP.CT	45/2021	THE EMPLOYEES INSURANCE COPORATION AND ORS	SAMRAT CHOWDHURY	13-07-2021	1. PETITIONERS MOBILE PH.NO. IS MISSING.

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